

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 32 of 2016

&

Appeal No. 33 of 2016 & IA No. 86 of 2016

Dated: 6th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jindal Stainless (Hisar) Ltd.

...Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur
Ms. Pallavi Mohan

Counsel for the Respondent(s)

:

Mr. G. Sai Kumar
Mr. Varun Pathak
Mr. R. Kohli for R.2 & 3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **10.01.2017.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**